NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

TP No. 32/111A/NCLT/AHM/2016 (New)
CP No. 7/111A/CLB/MB/2013 (Old)

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2016

Name of the Company: Subhashchandra V. Kamat
V/s.
Gujarat Fluorochemical Ltd. & Ors.

Section of the Companies Act: Section 111A of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SURESH KABRA. ~~GUJRAT FLUOROCHEMICALS~~	PRACTISING COMPANY SECRETARY.	GUJARAT FLUORO CHEMICALS (LTD)	
2.				

ORDER

None present for Petitioner. Learned PCS Mr. Suresh Kabra present for Respondent no.1.

Notice sent to Petitioner by speed post. Cover returned unclaimed. Petitioner did not choose to appear before this Tribunal in spite of the direction and in spite of notice.

It is held that service is held sufficient to the Petitioner since he did not claim the notice.

Hence, Petition is dismissed for default without cost at the admission stage.

(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this the 22nd day of December, 2016.